NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

T.P.No. 156/KB/2016 CP-1091/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st December 2017, 10.30 A.M

Name of the Company		Maan Steel & Power Ltd. & anr		
Under Section		391(2),394		
SI. No.	Representa	nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
2.	TIAINLA De Breeto N. GUR	of morthy FCA	ORD (ER) MCA	TI ST.17
Mers	· Manjo	Shuteria, Adv	· Petitione	An

ORDER

Ld. Counsel for the petitioners and Ms. Tiainla, Dy. Director, from the O/o Regional Director, Eastern Region, Ministry of Corporate Affairs, Kolkata representing the Central Government is present.

List on 22/12/2017.

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(Jinan K.R.)

Member (J)

Set 1

(V.P.Singh) Member (J)